

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

C I R C U L A R

All the candidates who have applied for the departmental examination for the post of Junior Judicial Assistant (JJA) and qualified the Tier-I (Typing Test) Departmental Examination, are hereby informed that the Tier-II (Written Test) Departmental Examination is scheduled for **15.12.2024 (Sunday) at 11.00 a.m. in Conference Hall, 6th Floor, Extension Block, Tis Hazari Courts, Delhi (REPORTING TIME:- 10 A.M.)**.

Therefore all the 115 qualified candidates are advised to regularly visit and check their respective LAYERS ID and website of this office for relevant information/instructions related to Tier-II (Written Examination) such as link to download Admit Card, General Instructions to Candidates, any other relevant information/instruction etc.

NO SEPEARATE COMMUNICATION IN THIS REGARD WILL BE MADE TO ANY CANDIDATES AND CANDIDATE WILL BE SOLE RESPONSIBLE FOR DOWNLOADING THE ADMIT CARD.



(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi



Copy forwarded for information and necessary action to:-

1. The Office of Secretary General, Hon'ble Supreme Court of India, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
3. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North-West, North, South, South-East, Rouse Avenue District Court, Delhi/New Delhi, with the request to circulate the same in their respective District.
4. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
5. Sh. Rajesh Kumar Goel, Ld. District Judge (Comm. Court), Central, THC/ Ld. Chairperson (Selection Committee), Delhi for information.
6. All the officers of Delhi Higher Judicial Service/ Delhi Judicial Service (Central District) with the request to bring the same into the notice of staff working under their control.
7. The Personal Office of undersigned.
8. The Member Secretary, NALSA, with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
9. The Member Secretary, DSLSA, with the request to circulate the same in all the DSLSA Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
10. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi.
11. For uploading on LAYERS.
12. R & I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned court complexes.
13. All the Sr. Administrative Officers (J)/ Administrative Officers (J), Accounts Officer/Assistant Accounts Officer,/ Branch In-charges, Central District, THC, Delhi with the directions to bring the same into the notice of staff working under their control.
14. The officials concerned.


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